

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2002
ANSWERED ON:22.11.2010
UICS FOR BENEFICIARIES UNDER MGNREGS
Abdulrahman Shri ;Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether neither the labourers are getting the regular wages nor employment allowance under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in absence of Unique Identity Cards (UICs) in various States;
- (b) if so, whether the Union Government proposes to check by making UIC mandatory for the beneficiaries under the scheme;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): Under Mahatma Gandhi NREGA there are no UIC needed for regular wages. No employment allowance is payable under the Act.
- (b): No, Sir.
- (c): Does not arise
- (d)&(e): No Unique Identity Card is proposed to be issued under Mahatma Gandhi NREGA.